

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†2423
ANSWERED ON 01.08.2022**

**TOURISM INFRASTRUCTURE IN MAHARASHTRA, DADRA NAGAR HAVELI
AND DAMAN AND DIU**

**†2423. SHRI OMPRAKASH BHUPALSINH alias
PAWAN RAJENIMBALKAR:
SHRIMATI DELKAR KALABEN MOHANBHAI:
SHRI SANJAY JADHAV:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has provided any assistance to build infrastructure to increase the number of tourist to Maharashtra especially to Osmanabad, Dadra Nagar Haveli and Daman and Diu;**
- (b) if so, the project-wise details thereof during each of the last three years and the current year;**
- (c) if not, the reasons therefor;**
- (d) whether the Government proposes to provide assistance to the State during the current year and if so, the details thereof; and**
- (e) whether the Government proposes to make local people employable and financially self-sufficient by promoting local art and culture through tourism and if so, the details thereof along with the district-wise details especially in Dadra Nagar Haveli and Daman and Diu?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): The Ministry of Tourism under its 'Swadesh Darshan' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive'(PRASHAD) schemes provides financial assistance to the State Governments/Union Territory Administrations/Central Agencies for development of tourism infrastructure in the country. The projects under the schemes are identified for development in consultation with the State Governments/UTs and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines, utilization of funds released earlier etc.

No projects have been sanctioned in Dadra & Nagar Haveli and Daman and Diu under the above mentioned schemes however the Ministry has sanctioned 3 projects under Swadesh Darshan and PRASHAD schemes in Maharashtra, as per the below given details:

Sl. No.	Circuit/ Sanction Year	Name of the Project	Amt. Sanctioned (₹ in Crore)
Swadesh Darshan			
1.	Coastal Circuit/ 2015-16	Development of Sindhudurg Coastal Circuit - Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Mitbhav	19.06
2.	Spiritual Circuit/ 2018-19	Development of Waki- Adasa- Dhapewada- Paradsingha- Telankhandi- Girad	47.53
PRASHAD			
3.	2017-18	Development of Trimbakeshwar	52.92

(d): Sanctioning of projects under PRASHAD scheme is a continuous process whereas the Ministry of Tourism has now revamped its Swadesh Darshan scheme as Swadesh Darshan 2.0 (SD2.0) in order to develop sustainable and responsible tourism destinations in the country with tourist & destination centric approach. The guidelines for Swadesh Darshan 2.0 scheme has already been issued to all the States/Union Territory (UT) Administrations.

(e): The Ministry of Tourism undertakes various promotional activities in the international and domestic markets to promote tourism destinations and products of the country including art and culture in a holistic manner. The Ministry of Tourism is also promoting Dadra Nagar Haveli and Daman and Diu through its promotional website www.incredibleindia.org as a tourist destination.
